## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 4(ND)/2014 CA NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

SPECIAL .

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE COMPANY

M/s. Ashok Kumar Agarwal & Anr.

V/s.

M/s. Karm yogi Homes Pvt ltd . & ors .

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	AME DESIGNATION			PRES	ENTATION	SIGNATURE
1.	SHADAN	FARASAT	LDV.	-	Foa	PETR1 82.	3/000 36
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## Order

Both sides are present. It is represented by the counsel for the parties that the connected matter is posted before the NCLT Bench No. 3 and this matter may also be heard along with the matter pending before Court 3.

2. However, for the time being we are not inclined to accede to the request that this matter be transferred to Court 3 in the absence of Hon'ble President who is vested with the sole authority under Rule 16(d) of NCLT Rules, 2016 and hence give an opportunity to the counsel to represent this matter before the Hon'ble Principal Bench on 04.11.2016 in the presence of His Lordship Chief Justice (Retired) M.M. Kumar, Hon'ble President, NCLT.

(R. VARADHARAJAN)

MEMBER(J)

(S.K. MOHAPATRA) MEMBER (T)

27.10.2016 (P.K. Sud)